			SCHEDULE								
	FORM	MAT FOR STATIST	ICAL DATA FOR	THE MONTH JUNE	E 2020						
(SEE RULE 3)											
S.NO.	NAME OF COURT	NO. OF PENDING (ON THE 1st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE					
1	2	3	4	5	6	7					
1	COMMERCIAL COURT AJMER	968	116	1084	00	00					

न्यायाधीश वाणिज्यिक न्यायालय अजमर

				MONTH JUNI	E 2020		
				FORM 2	2		
	LIST O	F CASES IN	WHICH E-PAY	MENTS OF COU	RT FEES WAS I	MADE DURING TH	E MONTH
S.NO.	1	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER		NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर

				MONTH JUNE	E 2020				
				FORM 3					
-	LIST OF CASE	S IN WHICH	ELECTRONIC	SERVICE OF PR	OCESS HAS TA	KEN PLACE DURI	NG THE MONTH		
LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONT S.NO. COURT DISTRICT CASE NO. PETITIONER/ RESPONDENT ADVOCATE REGISTRATION OF COURT									
1	2	3	4	5	6	7	8		
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL		

-यायाधीश वाणिज्यिक न्यायालय अजनर

	LIST OF TOTA		MONTH JUNE 2020 S RANDOMLY ALLO		THE MONTH	
			FORM-4			CASE COURN (NO
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURN (NO OF CASES RANDOMLY ALLOCATED
	2	3	4	5	6	7
1	2			NIII	NIL	NIL
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	IVIE	

्र ) -न्यायाधीश वाणिज्यिक न्यायालय अजमर

				MONTH JUNI	E 2020		
				FORM 5	5		
	LIST O	F CASES IN	WHICH CASE	MANAGEMENT I	HEARING WAS	HELD DURING THE	MONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

१ ) न्यायाधीश वाणिज्यिक न्यायालय अजमर

## COMMERCIAL COURT AJMER MONTH JUNE 2020 FORM 6

						MICH	111301.2						
							FORM 6	NC THE	MONTH O	F JUNE 2020	)	NO. OF DAYS	ACT
			(	CONTESTED	COMMER	CIAL CASES I	FORM 6 DISPOSED DURI WHETHER	DATE OF	DAYS FOR	NATURE OF	DATE OF EXECUTION	FOR	SECTION
S	COURT	DISTRICT	CASE NO.	PETITIONER V/S	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT	DECISION	DISPOSAL	DISPOSAL (CONTESTED / SETTLED)	OF DECREE	OF DECREE FROM DATE	
N				RESPONDENT	:		AND PRE INSTITUTION					OF DECISION	
							MEDIATION DID NOT TAKE PLACE					13	14
						7	YES/NO 8	9	10	11	12	NIL	NIL
-	2	3 .	4	5	6	NIL	NIL	NIL	NIL	NIL	NIL	1412	
-	COMMERCIAL	NIL	NIL	NIL	NIL	NIL							
	COURT											न्द्री व	र्शांश

			FORM -7			
	SUMMAR	Y OF COMMERC	CIAL CASES DURIN	IG THE MONTH J	UNE 2020	
			JUNE- 2020			
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	968	116	00	1084

्र ) न्यायाधीश वाणिज्यिक न्यायालय अजगर

	LIST OF CASES RECEIVED	FOR PRE-INSTIT	SEE RULE 10(2) UTION MEDIATION		ENT DURING TH	E MONTH
			JUNE- 2020			momat NO OF
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT TH END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजनर

			Format for statistic	SCHEDULE al data for the Month of Ju	ine, 2020	
				(See Rule 3)		
SN	Name of the Court	No. of cases pending (on the 1" day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur	1442	13	1455	292	N/A
						200,00

Randomly Allocated case

# Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur				Nil	

न्यावाधीश वाणिज्यिक न्यायालय, क्रम-1 जयपुर Case managemen hearing

# Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur				Nil		

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जयपुर Contested case list

# Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-6

Contested Commercial Cases disposed during the month of June, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court no 1, Jaipur	Jaipur Metro-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

र्यादाधीश याणिज्यिक न्यायालय, क्रम-1 जयपुर Summary of commercial cases

# Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	es pending he 1 <sup>st</sup> day of instituted during the month		Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur	Jaipur Metro-II	1442	13	292	1163

न्यादाधीश

वाणिज्यिक न्यायालय, क्रम-1

जयपुर

pre institution mediation

# Judge, Commercial Court No 1, Jaipur

Month June-2020 [See rule 10 (2)]

	List of cases r	eceived for P	re-Institution	Mediation and	d Settlement du	aring the month
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1st day of the month	Total no. of applications received during the month	cases settled	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		

न्यादाधास वाणिज्यिक न्यायालय, क्रम-1 जयपुर

e-court fees

# Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-2

			Li	of cases in which e-payment of Court fees was	made during the mont	th	
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1		Jaipur	206/20	Amit Tanwar V/s Finova Capital Pvt. Ltd.	Sh. Ali Hasan	5-6-2020	4-6-2020
2	Judge, Commercial Court no 1, Jaipur	Jaipur	207/20	M/s Sai Tools Pvt. Ltd. V/s IOCL	Sh. Anand Sharma	16-6-2020	16-6-2020
3		Jaipur	221/20	M/s AU Small Finance Bank V/s Ravi Gautam	Sh. G.D. Bansal	10-6-2020	6-6-2020



Electronic process list

# Judge, Commercial Court No 1, Jaipur

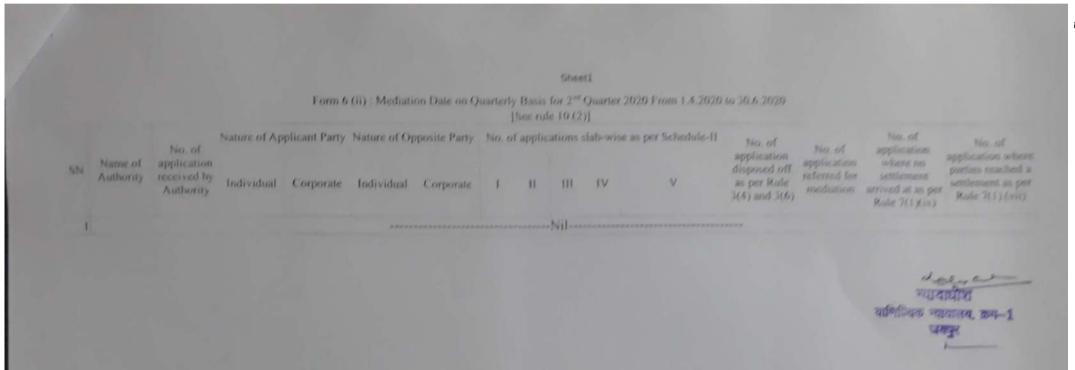
Month June-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

				and the determine dervice of 1 focess ha	s taken place during t	ne montn	
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge,	Jaipur	205/20	G.N. Bulldev Pvt. Ltd. V/s Sahitya Sadavrat	Sh. Dilip Shivpuri	29-5-2020	26-5-2020
2	Commercial Court no 1. Jaipur	Jaipur	207/20	M/s Sai Tools Pvt. Ltd. V/s IOCL	Sh. Anand Sharma	16-6-2020	16-6-2020
3		Jaipur	208/20	Technofab Engineering V/s State of Raj.	Sh. Prateek Mathur	19-6-2020	

न्यावाधीश वाणिज्यिक न्वायालय, क्रन-1 जवपुर



C	ourt Nam		cial Court Ionth Jun		Metro II, J	aipur
		For	rmat for Stati [See Rule :			
S.No.	Name of Court	No. of cases (on the 1st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	month as per	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	466	91	557	0	N/A

Commercial Court No. 2
Jeipur

S-2 Form-2

#### Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month June, 2020 Form 2 List of cases in which e-Payment of Court fees was made during the month Petitioner Date of e-Name Vs payment of Date of Sr. Respondent Registration Court Fees No. District Case No. Name Advocate Court -8 -1 -2 -3 -4 -5 -6 -7 Jaipur Metro C.C. 2 II, Jaipur Nil Nil Nil Nil Nil 1

Judge Pageommercial Court No. 2 Jaipur

ion Altri

S-2 Form-3

#### Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month June, 2020 Form 3 List of cases in which Electronic Service of Process has taken place during the month Petitioner Date of Electronic Name Vs. Sr. Respondent Date of Service of No. Court District Case No. Name Advocate Registration Process -1 -2 -3 -4 -5 -6 -7 -8 Jaipur Metro Nil Nil Nil Nil Nil 1 C.C. 2 II, Jaipur

Judge Commercial Court No. 2 Jalpur

iom Atta

Page 1

S-2 Form-4

# Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month June, 2020

	List of tota	al no. of cases r	Form 4 andomly al	located durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil

Judge
Pagenimercial Court No. 2
Jeipur

	(	Court Name C	ommercial	Court 2, Jaip	ur Metro II	, Jaipur		
			Mont	h June, 202	0			
	List of cas	ses in which C		Form 5 ement Hearin	g was held o	luring the mor	ıth	
Sr. No.	Court		Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing	
-1	-2	-3	-4	-5	-6	-7	-8	
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil	

Judge Commercial Court No. 2 Jaipur

				Court Nam	ie Comm	ercial Co	urt 2, Jaij	our Metro	o II, Jaip	ur			
						Month J	une, 2020						
Ç.,				Contest	ed comme	For ercial cases	m 6 disposed	during the	e month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	
-1	-2	-3	-4	-5	-6	-7	(Yes/No)	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

(Diom Attri

Judge Commercial Court No. 2 Jaipur

## S-2 Form-7

	Court Nan	ne Commerc	ial Court 2, J	aipur Metro	II, Jaipur								
		Mor	nth June 2	2020									
Form 7 Summary of Commercial Cases during the month													
No.			number of	number of	number of	number of							
			cases	cases	cases	cases							
			pending on	instituted	disposed	pending a							
			the 1st day	during the	during the	the end of							
			of the month	month	month	the month							
-1	-2	-3	-4	-5	-6	-7							
	1 C.C. 2,	Jaipur Metro II,	466	91	0	557							

Judge Commercial Court No. 2

## Med Form-6(1)

				,		
	Court Na	me Commerc	cial Court 2, J	aipur Metro	II, Jaipur	
		Mon	th June /2	2020		
List of ca	ses received f	for Pre-Institu	ition Mediatio	on and Settle	ment during tl	he month
			Total number of	Total number of	III COLLEGE	Total number of
No.	Centre [For example, DLSA or	applications pending on	applications received during the		non-starter cases during the month	applications pending at the end of the month
	Centre Mumbai]		,			
-1	-2	-3		1	5 -6	9
1			L	Vil		

Judge
Judge
Jaipur
Jaipur

S-2 Form-1

		Co	urt Name C	ommercial Co	ourt 2, Jaipu	r Metro II, .	Jaipur		
				Month J	une, 2020				
			List	Fo of cases e-file	rm 1 d during the	e month			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur			,	Nil			

Judge Gemmercial Court No. 2

#### Med Form-6(2)

### Court Name Commercial Court 2, Jaipur Metro II, Jaipur

### Month June, /2020

Form 6 (ii) Mediation Date on Quarterly Basis for 2<sup>nd</sup> Quarter 2020 from 01-04-2020 to 30-06-2020

[See rule 10 (2)]

S. No	Name of the Authority	No. of application received by Authority	Nature of Ap	oplicant Party	Nature of O	pposite Party		of applic	ations sla schedule-	b- wise as II	per	No. of application disposed off as per Rule 3(4) and 3(6)	referred for	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	11	ш	IV	v				
1							n	il							

Judge Commercial Court No. 2 Jaiour Statical Data Format

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### SCHEDULE

7				Format for statistic	SCHEDULE cal data for the Month of Ju	
	1	Name of the Court (2) Commercial Court no 3, Jaipur Metro-II	(on the 1" day of Month)	No. of New cases instituted	Total cases pending in the court (on the last day of the month as	Average no. of days taken to decide the case  (7)  N/A

क्यादार्घ अ द्याणिक्षिक न्यायातव प्राय-३ जक्ष्युर

2020.07.03 11.25

Statical Data Format

## SCHEDULE

Format for statistical data for the Month of June, 2020

 $_{\perp}(I)$ 

Court (on the 1° day of Month) (2) (3)	No. of New cases instituted (during the month as per column 3)	(on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
Commercial	(4)	(5)	(6)	<sub>2</sub> (7)
Court no 3, Jaipur 377 Metro-H	104	481	0	N/A

ন্ধার্থগিল **ব্রি**টিভিয়র ন্যাথনের ক্র**ম-3** উন্দ্র



Statical Data Format

## SCHEDULE

Comt (2)

Commercial Court no 3.

Jaipur Metro H Format for statistical data for the Month of June, 2020

377	104	481	0	N/A
No. of cases pending (on the 1 <sup>st</sup> day of Month) (3)	No, of New cases instituted (during the month as per column 3)  (4)	(See Rule 3) Total cases pending in the court (on the last day of the month as per column 3)	the month as per column 3)	Average no satisfacts taken to decide the case

## e-court fees

# Commercial Court No 3, Jaipur Metro-II

Month June-2020

# Form-2

List of cases in which e-Payment of Court fees was made during the month

	/	List	of cases	in which e-	-Payment of Co	urt fees was	made during Date of	Date of e-Payment of
/	SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Registration	Court Fees
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	1	Commercial Court no 3, Jaipur Metro-	Nil	Nil .	Nil	Nil	Nil	Nil



Electronic process list

# Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- H	Nil	Nil	Nil	Nil	Nil	Nil



Randomly Allocated case

# Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-4

SN (1)

List of total no. of cases randomly	allocated during the month
-------------------------------------	----------------------------

Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(2)	(3)	(4)	(5)	(6)	(7)
Commercial Court no3, Jaipur Metro-			*	Nil	

William The B

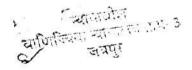
# Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-5

List of cases in which Case Management Hearing was held during the month

	SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
	(1)	(2) Commercial	(3)	(4)	(5)	(6)	(7)	(8)
1	1	Court no 3, Jaipur Metro- H			***************************************	Nil	~~~**	



Contested case list

# Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-6

Contested Commercial Cases disposed during the month of June, 2020

/	s	N Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ Settled)		17 13/17/19 113 1 17/19/19	Maria Maria	
	_(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	i ig
	. 1	Commercial Court no 3, Jaipur Metro-H	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

Summary of commercial cases

# Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-7

Summary of Commercial Cases during the month

SN	V Court	District	Total no. of cases pending on the 1st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro- II	Jaipur	377	104	0	481

क्षाप्राधीम बाप्रिकियाः सामान्य ग्राम-३ क्षापुर pre institution mediation

#### Commercial Court No 3, Jaipur Metro-II

Month June-2020

[See rule 10 (2)]

	List of cases r	eceived for P	re -Institution	Mediation and	d Settlement du	iring the month	
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of	Total no. of applications received during the month	Total no. of cases settled	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month	#
(1)	(2)	(3)	(4)	(5)	(6)	(7)	,
7				~ ***			



pre institution mediation

#### Commercial Court No 3, Jaipur Metro-II

Month June-2020

[See rule 10 (2)]

	List of cases r	eceived for P	re -Institution	Mediation and	d Settlement du	iring the month	
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of	Total no. of applications received during the month	Total no. of cases settled	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month	#
(1)	(2)	(3)	(4)	(5)	(6)	(7)	,
7				~ ***			



SheetI Form 6 (ii): Mediation Date on Quarterly Basis for 2<sup>rd</sup> Quarter 2020 From 1.4.2020 to 30.6.2020 [See rule 10 (2)] Nature of Applicant Party Nature of Opposite Party No. of applications slab-wise as No. of Name of application per Schedule-II No. of No. of Application application where no where perfect as per Rule referred for Settlement reached a Authority received by Authority Individual Corporate Individual Corporate 1 111 IV V arrived at as settlement as 3(4) and 3(6) mediation per Rule 7(1) per Rule 7(1) (ix)(vii)

> का विश्व स्थानन क्रथ-3 अनुस्

pre institution mediation

#### Commercial Court No 4, Jaipur Metro-II

Month June-2020

[See rule 10 (2)]

	List of cases r	eceived for P	re -Institution	Mediation and	d Settlement di	uring the month
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 <sup>st</sup> day of the month	Total no. of	Total no. of cases	Total no. of non-	Total no. of applications pending at the end of the
(1)	(2)	(3)	(4)	(5)	(6)	(7)

न्यायाधीश वाणिज्यिक न्यायालय क्रम-4 जयपुर महानगर द्वितीय Summary of commercial cases

#### Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-7

	Sui	mmary of	Commercial	Cases during	the month	T . 1
SN	Court			Total no. of cases	cases disposed	cases pending at the end of the month
_				(5)	(6)	(7)
(1)	(2)	(3)	(4)	(5)	(0)	
1.	Commercial Court no 4, Jaipur Metro-	Jaipur Metro-II	500	97	0	597

न्यायाधीश वाणिज्यिक न्यायालय क्रम-4 जयपुर महानगर द्वितीय

#### Contested case list

# Commercial Court No 4, Jaipur Metro-II Month June-2020

Form-6

Contested Commercial Cases disposed during the month of June, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 4, Jaipur	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

क्षिजियक न्यायालय क्रम-4 जयपुर महानगर द्वितीय

Case managemen hearing

#### Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur Metro-				Nil	·	

न्यायाधीश वाणिल्यिक न्यायालय क्रम-४ जयपुर महानगर द्वितीय Randomly Allocated case

#### Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-4

	List of to	otal no. c	of cases ran	domly allo	ocated duri	ng the month
SN	Court	District	Court Name			Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 4, Jaipur Metro- II				Nil	

न्यायाधीश वाणिज्यिक न्यायालय क्रम-4 जयपुर महानगर हितीय

#### Electronic process list

					Licetonie p	NOCCOO HOL	
			Comme	rcial Court N	o 4, Jaipur	Metro-II	
				Month Ju	ne-2020		
				Forr	n-3		
	List	of cases in	n which Ele	ctronic Service of	Process has ta	ken place during the	e month
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil

न्यायाधीश वाणिज्यक न्यायालय क्रम-4 जयपुर महानगर द्वितीय

#### e-court fees

						e-court rees	
		Co	mmerci	al Court No	4, Jaipu	r Metro-Il	
				Month Jur	ne-2020		
				Form	-2	E .	
	List	of cases	in which e-	Payment of Co	urt fees was	made during	the month
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur Metro-	Nil	Nil	Nil	Nil	Nil	Nil



#### Statical Data Format

				Station Data i Simat		
				SCHEDULE		
			Format for statistica	l data for the Month of Ju	ine, 2020	
	A we say to the says			(See Rule 3)		
SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)		Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 4, Jaipur Metro-II	500	97	597	0	N/A

न्यायाधीश वाणिज्यिक न्यायालय क्रम-4 जयपुर महानगर द्वितीय

Form 6 (ii) : Mediation Date on Quarterly Basis for  $2^{nd}$  Quarter 2020 From 1.4.2020 to 30.6.2020

		W.				[Se	e rule	[0 (2)]							
		No. of	Nature of Ap	plicant Party	Nature of O	pposite Party	site Party No. of applications slab-wise Schedule-II	e as pe	No. of	No. of	application app	No. of application			
SN	Name of Authority	application received by Authority		Corporate	Individual	Corporate	I	п	Ш	IV	v	application disposed off as per Rule 3(4) and 3(6)	application referred for	arrived at as per Rule 7(1)	per Rule 7(1)
1							NI:	1						(ix)	(vi

न्यायाधीश बाणिज्यिक न्यायालय क्रम-4 जयपुर महानगर द्विनीय

### COMMERCIAL COURT JODHPUR METRO, JODHPUR

#### Month - JUNE 2020

			Format for Statis [See Rule 3	(1)]	No. of cases disposed	Days taken to decide the
S.No.	Name of Court	No. of cases (on the 1st day of month of )	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)		case
				5	4	7
1	2	3	4	1041	0	730 days
1	COMMERCIAL COURT	1041	0	1041		

न्यायाचीश नाणिज्यिक न्यायालय हिन्नोधाप्र

			(	COMMERCIAL COU	RT JODHPUR	METRO, JODHI	PUR		40000000000000000000000000000000000000
				Me	onth JUNE 20:	20		de la constant	
				List of cas	Form 1 ses e-filed during t	he month			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	COMMERCIAL	JODHPUR				NIL			

व्यायाधीश बाणिज्यिक न्यायालय ध्योधम्

#### COMMERCIAL COURT JODHPUR METRO, JODHPUR MONTH JUNE 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

	List of cas	ses in which e-rayii	ient of Court ice	s was made during t	не шонен		The second second second
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Cour Fees
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur			NIL		

क्यायाचीश वाणिज्यिक न्यायालय श्रिजोधपुर

		COMME	RCIAL COUR	T JODHPUR METRO	), JODHPUR		
			MON	TH JUNE 2020			
	Fo	rm 3List of cases	in which Electronic	Service of Process has take	n place during the	month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Proces
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			NIL		

न्सीटाचीश वाणिज्यिक न्यायालय क्षोधपुर

#### COMMERCIAL COURT JODHPUR METRO, JODHPUR

#### MONTH - JUNE 2020

		ist of total no. of	Form 4 cases randomly allocate	d during the mon	th	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	Commercial court Jodhpur	-	-	

ज्यायाचीश व बाणिज्यिक न्यायालय क्रिकायपूर्व

#### COMMERCIAL COURT JODHPUR METRO, JODHPUR

#### MONTH - JUNE 2020

#### Form 5 List of cases in which Case Management Hearing was held during the month

		Last of Ca	ses in which case w	anagement riearing was nei	a during the month		
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur			Wall -		

न्यायाधीश वाणिज्यिक न्यायालय जोधपुर

#### COMMERCIAL COURT JODHPUR METRO, JODHPUR

#### **MONTH JUNE 2020**

#### Form 6

				C	ontested con	nmercial case	s disposed du	ring the mo	nth	The same of	1	Number of	Act Section
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	(Contested /Settled)	execution of decree	days for execution of decree from date of decision	
1	2	3	4	5	6	7	8	9	10	11	12	13	PORTER LABORATION
1	Commercial	Jodhpur	-	-	-	-	-	-	-		-		

न्यायाधीश वाणिज्यिक न्यायालय

#### COMMERCIAL COURT JODHPUR METRO, JODHPRU

#### Month JUNE 2020

Form 7

	Summary	of Com	mercial (	ases (	luring	the month	
				THE RESERVE TO SERVE THE PERSON NAMED IN		And the last of th	-

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	1041	0	0	1041

न्यायाधीश वाणिज्यिक न्यायालय *धि*जोधपुर

			L COURT JODHPUR MONTH JUNE 20	20		
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	for Pre-Institution Mediation a Total number of applications received during the month		Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court, Jodhpur	-	-			

व्योत्याचीश वाणिज्यिक न्यायालय दिनोधपुर

				COMMI	ERCIAL (	COURT J Month				0, J0	DHP	UR			
S. No	Name of the Authority	No. of application received by Authority	Nature of Par	William Committee of the Committee of th	Nature of Pa	Opposite		f applie	ations sl Schedule			No. of application disposed off as per Rule 3(4) and 3(6)	referred for	where no settlement arrived at as per Rule	where parties
			Individual	Corporate	Individual	Corporate	1	П	III	IV	V	SPIESE			
1	2	3	4	5	6	7	1,100		8		TE BALL	9	10	11	12
1	THE REAL PROPERTY.		600 2 ( )	-	1 1 4 2 2 2	-	-		-	10/22	-				-

न्यायाधीश बाणिज्यिक न्यायालय डिजोधपुर

		1				
	Court Nan	ne COMME	ERCIAL C	OURT KO	)TA	
		Month	JUNE/20	20		
1 1	*		or Statistical of Rule 3(1)]	lata		TOTAL SECTION AND ASSESSMENT OF THE SECTION
S.No.	Name of Court	No. of cases (on the 1st day of month of)	(during the	Total cases pending in the court (on the last day of the month as per column 3)	month as per	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	976	3	979	0	N/A

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.)

	<b>Court Name</b>	<b>COMMERCIAL</b>	<b>COURT</b>	<b>KOTA</b>
--	-------------------	-------------------	--------------	-------------

#### Month JUNE/2020

# Form 2 List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-0		
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL
2							

न्यायाधीश

वाणिज्यिक न्यायालय कोटा (राज.)

3-2 FUIII-3

# Court Name COMMERCIAL COURT KOTA

#### Month JUNE/2020

#### Form 3List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL
2							

न्यायाधीरी वािवािज्यक न्यायालय कोटा (राज.)

S-2 Form-4

## Court Name COMMERCIAL COURT KOTA Month JUNE/2020

List of total no. of cases randomly allocated during the month											
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)					
-1	-2	-3	-4	-5	-6	-7					
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL					
2	0 11										

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.)

S-2 Form-5

Court Name COMMERCIAL COURT KOTA	
Month JUNE/2020	

Sr. No.			Case No.		Advocate	ng the month Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-	6 .	-7 -
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL
						चारि	च्यायाधीय शास्त्रक न्य सोटा (शा

Scanned with CamScanner

				Court	i ivaine C	OMMERO Month JU	CIAL COU NE/2020	RT KOTA					
						Forn	16	a 4 is committe ja san in terrestorium No.4		der transfer i seculari di	Acres de mandre de la companya de la	And incident the Strategy of Easterness of Strategy of	
		***		Cor	itested comn	nercial cases	lisposed dur	ing the mon			The second	Number of A	ct Section
r. Io.	Court	District	A Committee of the Comm	Petitioner Name Vs Respondent Name		Registration	Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	disposal	Nature of Disposal (Contested /Settled)	execution of decree	days for execution of decree from date of decision	13 NI
			3 -	4 -:	-	6	-	NIL	NIL	NIL	NIL		
<u>-1</u> 1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL	NIL				न्यायाधी	

वाणिज्यिक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month JUNE/2020 Form 7

Summary of Commercial Cases during the month						
District		m . 1	T . 1			

		and you com	inci ciai Case	s during the	monu	
Sr. No.	Court		cases pending on	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-	5	-6
1	COMMERCIAL COURT KOTA	kOTA	976	3	0	979
						10

न्यायाधीश प्राप्त वाणिज्यक न्यायालय कोटा (राज.)

Med	Form-6(1)	
	. O.III-O(T)	

# Court Name COMMERCIAL COURT KOTA Month JUNE/2020

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	number of applications pending on	number of applications received during the	Total	Total number of non-starter cases during the month	Total number of applications
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL
2		n 2 1 2				

स्यायाधीरा

वाणिजिसक न्यायालय कोटा (राजी)

Med Form 6(2)

#### Court Name COMMERCIAL COURT KOTA 2ND QTR 1-04-20 TO 30-06-2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Ap	plicant Party	Nature of Op	posite Party	No.	of applications	s slab- wise as	s per Schedule		No. of application disposed off	referred for	tachere on	
			Individual   Corporate								as per Rule 3(4) and 3(6)	mediation	settlement arrived at an per Rule 7(1)(x)	parties reached a settlement as per Rule	
			maviduai	Corporate	Individual	Corporate	I	п	Ш	IV	V	1	1	-	1 201 Kwal
-1	-2	-3	-4	-5	-6	-7			-8			1	-		
	COMMERCIAL				88-3				-0	1		-9	-10	-11	-12
	COURT KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	MIL
98.	and the state of t										1	-		-	-

87.2020

#### **SCHEDULE**

Format for Statistical data

(See Rule 3)

Month: June 2020

S. No.	Name of Court	Name of cases pending (on the 1st day of month of June 2020	instituted (during the month as per column	in the court (on the	disposed (during the month as per column	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	748	1	749	0	

Judge,

Commercial Court,

Udaipur

SCHEDULE-II

[See Rule 3(2)]

Month: June 2020

				Form 2			*						
	List of cases in which e-Payment of Court fees was made during the month												
S. N o.	Court	District Case No.		Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1	Commercial Court, Udaipur	Udaipur	Nil										

(Sandeep Sharma)
Judge,

Commercial Court, Udaipur

SCHEDULE-II

[See Rule 3(2)]

Month: June 2020

	Form 3												
	List of cases in which Electronic Service of Process has taken place during the month												
S. N o.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process						
(1)	(2) (3) (4)		(4)	(5)	(6)	(7)	(8)						
1	Commercial Court, Udaipur	Udaipur	Nil										

(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

SCHEDULE-II

[See Rule 3(2)]

Month: June 2020

				Form 4									
	List of total no. of cases randomly allocated during the month												
S. N o.	Court	District Court Name		Court No.	Case Type	Case Court (No. of cases randomly allocated)							
(1)	(2)	(3)	(4)	(5)	(6)	(7)							
1	Commercial Court, Udaipur	Udaipur	Commercial Court	-	-	-							

(Sandeep Sharma)

Judge, Commercial Court,

Udaipur

SCHEDULE-II

[See Rule 3(2)]

Month: June 2020

				Form 5						
	Lis	t of cases in	which Case Man	agement Hearing w	as held du	ring the month				
S. N o.	Court	District	Case No.	Case No.  Petitioner Name Vs.  Respondent Name		Date of Registration	Date of case Management Hearing			
(1)	(2)	(2) (3) (4)		(5)	(6)	(7)	(8)			
1	Commercial Court, Udaipur	Udaipur		Nil						

(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

SCHEDULE-II

[See Rule 3(2)]

Month: June 2020

	Form 6												
	Contested commercial cases disposed during the month												
S. No.	Court	District	Case No.	Petitioner Name Vs. Responde nt Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/ No)	Date of Decision	Days of disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court	Udaipur		Nil									

(Sandeep Sharma

Judge, Commercial Court, Udaipur

SCHEDULE-II

[See Rule 3(2)]

Month: June 2020

	Form 7  Summary of Commercial Cases during the month											
S. N o.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1	Commercial Court, Udaipur	Udaipur	748	1	-	749						

(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

#### COMMERCIAL COURT, UDAIPUR (RAJ.)

Form 6 (ii) : Mediation Date on Quarterly Basis for  $2^{nd}$  Quarter 2020 From 1.4.2020 to 30.6.2020

#### [See rule 10 (2)]

	Name of appl Authority rece	No. of application received by Authority	Nature of Ap	plicant Party	Nature of O	No. c	No. of applications slab-wise as per Schedule-II				No. of	No. of	No. of application	No. of application	
SN				Corporate	Individual	Corporate	I	11	111	IV	V	application disposed off as per Rule	application referred for modistion application arrived at as	where parties reached a settlement as per Rule 7(1)	
1	DLSA, UDAIPUR	4	1	3	2	2	NIL	4	NIL	NIL	NIL	NIL	NIL	NIL	NIL

[Sandeep Sharma]

Judge

Commercial Court,

Udaipur (Raj.)